

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-25/2003/11042/A**

From :- Smti. Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Pijush Pratim Bairagi,  
Special Judge, CBI, Assam,  
Addl. Court No. II,  
Chandmari, Guwahati-3.

Dated Guwahati the 18<sup>th</sup> November, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. SPL/CBI/Addl-II/149-2024/629, dtd. 12.11.2024.  
Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 12.11.2024**, has been granted. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati, in his absence, the Special Judge, CBI, Addl. Court No. 3 and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-25/2003/11043-11045/A, dated**, 18-11-24

Copy to:

1. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati.
2. The Special Judge, CBI, Assam, Addl. Court No. 3, Guwahati.
3. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

*Sd/-*